

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

EXCISE APPEAL NO. 11602 OF 2016

(Arising out of OIA-BHV-EXCUS-000-APP-126-128-15-16 dated 22/03/2016 passed by Commissioner of Central Excise and Service Tax-Rajkot)

Manish Bansal

Appellant

Director Of M/s Samudra Alloys Pvt Ltd
Plot No,32 Ship Breaking Yard, Alang.
Bhavnagar, Gujarat

Vs.

**COMMISSIONER OF CENTRAL EXCISE AND SERVICE
TAX-RAJKOT**

Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,Gujarat-360001

Appearance:

Present for the Appellant : None

Present for the Respondent:Shri Rajesh R Kurup, Superintendent (AR)

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: 01.02.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11601 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**